

**HIGH COURT OF KARNATAKA,
BENGALURU – 560001**

**HCE 145/2016
DATED 27TH JULY, 2022**

**SELECTION LIST OF CANDIDATES
FOR THE POST OF TRANSLATORS**

In pursuance of this office Notification No.HCE 145/2016 dated 14.09.2021, inviting online applications for direct recruitment to the post of Translators for filling up 03 backlog posts (02 posts under Residual Parent cadre and 01 post under Local Cadre) as per High Court of Karnataka Service (Conditions of Service and Recruitment) (IV Amendment) Rules, 2017, the following candidates are selected in the order of merit:

CANDIDATES SELECTED UNDER RESIDUAL PARENT CADRE

Sl. No	Application Number	Register Number	Applicant Name (Sriyuth/Smt)	Category/ quota claimed	Selected Category
1	HCK2112TRS000114	TRS21033	SHRUTHI N H	SC/PC	GM-PC
2	HCK2112TRS000100	TRS21027	PRASANNA M	ST	ST-UR

CANDIDATE SELECTED UNDER LOCAL CADRE

Sl. No	Application Number	Register Number	Applicant Name (Sriyuth)	Category/ quota claimed	Selected Category
1	HCK2112TRS000092	TRS21022	G PRABHUDEV	SC	SC-UR

The selection of above candidates is subject to verification of genuineness of documents by the competent authorities and receipt of Police verification report and Medical fitness report and also production of No Objection Certificate in case of In-Service candidates.

The selected candidates are hereby directed to submit the original documents relating to their date of birth, qualification, caste and other reservation claimed by them, along with the challan, for having remitted the requisite fee before the concerned competent authorities if any, for verification of the genuineness of the documents, by appearing at Recruitment Branch of this office, either personally or through authorized person, **on or before 06.08.2022, without fail.**

**BY ORDER OF HON'BLE THE
ACTING CHIEF JUSTICE,**

**Sd/-
(T.G.SHIVASHANKARE GOWDA)
REGISTRAR GENERAL
HIGH COURT OF KARNATAKA
BENGALURU**